

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – [COURT-I]
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **19.09.2022 at 2.15 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : EAP infrastructure Pvt Ltd

MAIN PETITION NUMBER : IBA/1064/2019

(IA/MA) APPLICATION NUMBERS

IA/855(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Mr. Bhagavath Krishnan through video conferencing mode.

None appears on behalf of the Respondent.

List the matter on **03.11.2022** for further hearing.


[SAMEER KAKAR]
MEMBER (TECHNICAL)

AR


[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)